200

[Shri Yadvendra Dutt]

MR. SPEAKER: No, No. Avoid such words.

SHRI YADVENDRA DUTT: That is Parliamentary, I will withdraw the word if you say so. But they have used even stronger words than this in the House of Commons. He said that Rs. 20,000 crores have been injected into the blackmarket and that money is floating. I would not blame anybody. But before he makes an assertion against the Janata Party, he must see who was responsible.

I again beg of the Prime Minister and appeal to his sympathy to see that this Patel Commission Recommendations are completely implemented and to see that we do really get road, drinking water and communications. With these few words, on the request of the Prime Minister, I would say, or his advice because he is just like a father to me, I beg of the House to permit me to withdraw the resolution.

MR. SPEAKER: Mr. Brij Bhushan Tiwari, are you withdrawing your amend-

SHRI BRIJ BHUSHAN TIWARI: Yes, Sir. I seek the leave of the House to withdraw my amendment.

Amendment No. 1 was, by leave, withdrawn.

MR. SPEAKER: Mr. Ram Dhari Shastri, are you withdrawing your amend-

SHRI RAM DHARI SHASTRI : Yes, Sir. I seek the leave of the House to withdraw my amendment.

Amendment No. 2 was, by leave, withdrawn.

MR. SPEAKER: Mr. Ugrasen, are you withdrawing your amendment?

श्री उप्रसेन : मैं ग्राना संशोधन वारम लेता हुं इस उम्हीद से कि माननीय प्रधान मंत्री जीने जो कुछ कहा है उसका ग्रसर पड़ेगा भौर हम को कुछ उससे लाभ प्राप्त होगा ।

Amendment No. 2 was, by leave, withdrawn.

MR. SPEAKER: Mr. Yadvendra Dutt, are you withdrawing your resolution?

SHRI YADVENDRA DUTT: Yes, Sir. I seek the leave of the House to withdraw my resolution.

The motion was, by leave, withdrawn.

14.50 brs.

PUBLIC ACCOUNTS COMMITTEE

THIRTY-SECOND REPORT

SHRI GAURI SHANKAR RAI (Ghazipur): Sir, I beg to present the Thirty-second Report of the Pub lic Accoun Committee on Action Taken by Government on the recommendations of the Committee contained in their Hundred and Seventy-eighth Report (Fifth Lok Sabha) relating to the Cash Assistance for Export of Man-made Fabrics.

PETITION RE. EXPORT OF GROUNDNUT SOLVENT EXTRACTION AND GROUNDNUT HANDPICKED AND SELECTED

श्री धर्मसिहभाई पटेल (पोरवंदर) :

श्रध्यक्ष महोदय, मैं श्रापकी श्राज्ञा से मंगफली सोलवंट एक्सट्रैक्शन तथा मूंगफली हाथ फोल शींगदाना के निर्यात के बारे में श्री सबदास ठाकर शी० पटेल तथा म्रन्य व्यक्तियों द्वारा हस्ताक्षरित एक याचिका प्रस्तृत करता हूं।

ELECTION TO COMMITTEE

Indian Council of Medical Research

स्वास्थ्य ग्रौर परिवार कल्याण मंत्रालय में राज्य मंत्री (श्रो जगदम्बी प्रसाद यादव): ग्रध्यक्ष महोदय, मैं ग्रापकी ग्राज्ञा निम्नलिखित प्रस्ताव करता हुं: "िक चिकित्सा अनुसंधान परिषद् के नियमों, विनियमों भ्रौर उपनियमों के नियम 20 (16) भीर (17) भीर 24(2)

अनुसरण में इस सभा के सदस्य ऐसी रीति से जैसा अध्यक्ष निर्देश दें, भारतीय चिकित्सा अनुसंधान परिषद् की शासी निकाय के सदस्यों के रूप में कार्य करने के लिए अपने में से दो सदस्य निर्वाचित करे। "

MR. SPEAKER: The question is:

"That in pursuance of Rules 20(16) and (17) and 24(2) of the Rules, Regulations and Bye-laws of the Indian Council of Medical Research, the members of this House do proceed to elect in such manner as the Speaker may direct, two-members from among themselves to serve as members of the Governing Body of the Indian Council of Medical Research."

The motion was adopted.

14.51 hrs.

MULTI-STATE CO-OPERATIVE SOCIETIES BILL*

THE MINISTER OF COMMERCE. AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHA-RIA): Sir, I beg to move for leave to introduce a Bill to consolidate and amend the law relating to co-operative societies with objects not confined to one State and serving the interests of members in more than one State.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to consolidate and amend the law relating to co-operative societies with objects not confined to one State and serving the interests of members in more than one State."

The motion was adopted.

SHRI MOHAN DHARIA: I introduce† the Bill.

14.52 hrs.

MATTERS UNDER RULE 377

(1) ACUTE SHORTAGE OF POWER IN BIHAR

(कटिहार): ग्रध्यक्ष श्री युवराज महोदय, ग्राज सारे बिहार में बिजली की ब्रापूर्ति की कमी के कारण करोड़ों रूपये रोज की क्षति हो रही है। छोटे बड़े कारखानों के बन्द हो जाने से, पूरे वक्त तक कारखा**नों** चाल नहीं रहने की वजह से एवं खेती के काम के लिए जो नलकप लगे थे वह बिजली की प्रापृति की कमी की वजह से बन्द हो जा*ने* के कारण करोड़ों रुपए की रोज क्षति बिहार राज्य को हो रही है। बिहार में दो प्रमुखा थर्मल पावर स्टेशन हैं--एक बरौनी श्रीर दूसरा पतरातू । बरौनी के थर्मल पावर स्टेशन की पांच युनिट्स में से 15 मेगावाट की तीन युनिटें बन्द हैं इसलिए कि जो कोयले की क्वालिटी है वह खराब है। जो 50 मेगावाट की एक युनिट है उसकी टरबाइन की प्लेट टूट गई है ग्रौर वह भी बहुत दिनों से बन्द

14.52½ hrs.

[MR. DEPUTY-SPEAKER in the Chair]

पतरातू की सात में से पांच यूनिट्स नवम्बर माह में बन्द थीं। 50 मेगावाट की जो यूनिट है वह पांच वर्षों से बन्द है जिसके टरबाइन रोटर, जेनरेटर सेन्टर खराब हो गए हैं। एक संयंत्र जिसकी उत्पादन क्षमता सो मेगावाट है उसका ट्रांसफार्मर जल जाने की वजह से वह भी बन्द है। पांच सो मेगावाट उत्पादन क्षमता वाले पतरातू बिजलीघर में सिर्फ सो मेगावाट बिजली का उत्पादन हो रहा है। बिहार को पांच सो मेगावाट बिजली की आवश्यकता हो गी और 1990 तक 2200 मेगावाट बिजली की

^{*}Published in Gazette of India Extraordinary, Part II, section 2, dated 8-12-77.

[†]Introduced with the recommendation of the President.